

HIGH COURT OF SIKKIM
G ANGTOK

No. 25 /HCS

Dated: 5.9.18

NOTIFICATION

In terms of the directions of the Hon'ble Supreme Court issued in W.P. (C)No. 76 of 2018 titled Alakh Alok Srivastava Vs. Union of India & Ors., a "One Member Committee" has been constituted comprising of Hon'ble Mrs. Justice Meenakshi Madan Rai to regulate and monitor the progress of the trials of cases falling under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act).

By Order,

Sd/-
REGISTRAR GENERAL


Memo No. : V(141)Confdl/HCS/ 8868-938

Date: 5-9-18

Copy to:-

1. The Additional Registrar-cum-PPS to Hon'ble the Acting Chief Justice, High Court of Sikkim, Gangtok.
2. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Advocate General, Government of Sikkim, Gangtok.
5. The Additional Advocate General, Government of Sikkim, Gangtok.
6. The Commissioner -cum- Secretary to Hon'ble Governor of Sikkim, Raj Bhawan, Gangtok.
7. The Legal Remembrancer -cum- Secretary, Law Department, Government of Sikkim, Gangtok.
8. The District & Sessions Judge (North) at Mangan, Special Judge, POCSO Act, 2012.
9. The District & Sessions Judge (East) at Gangtok, Special Judge, POCSO Act, 2012.
10. The District & Sessions Judge (South) at Namchi, Special Judge, POCSO Act, 2012.
11. The District & Sessions Judge (West) at Gyalshing, Special Judge, POCSO Act, 2012.
12. The Member Secretary, Sikkim State Legal Services Authority, Gangtok.
13. The District & Sessions Judge (Spl. Div- I) I/C at Gangtok.
14. The District & Sessions Judge (Spl. Div- II) at Gangtok.
15. The Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
16. The Chief Judicial Magistrate -cum- Civil Judge (South) at Namchi.
17. The Chief Judicial Magistrate-cum-Civil Judge (West) at Gyalshing.
18. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
19. The Chief Judicial Magistrate-cum- Civil Judge (East) I/C at Gangtok.
20. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
21. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
22. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.

23. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
24. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
25. The Civil Judge-cum- Judicial Magistrate, Soreng Sub -Division, West Sikkim.
26. The Civil Judge-cum- Judicial Magistrate, Rangpo Sub- Division, East Sikkim.
27. The Civil Judge-cum- Judicial Magistrate, Rongli Sub-Division, East Sikkim.
28. The Civil Judge-cum- Judicial Magistrate, Yangang Sub- Division, South Sikkim.
29. The Civil Judge-cum- Judicial Magistrate, Jorethang Sub- Division, South Sikkim.
30. All Registrar General of High Courts.
31. The Secretary, Social Justice, Empowerment & Welfare Department, Women & Child Development Division, Government of Sikkim, Gangtok.
32. The Director General of Police, Police Headquarter, Gangtok.
33. The Addl. Director General of Police, Law & Order – Chairman, Special Task Force (POSCO Act).
34. The Deputy Inspector General of Police, CB-CID – Member Secretary, Special Task Force (POSCO Act).
35. The District Collector, East Sikkim.
36. The District Collector, West Sikkim.
37. The District Collector, North Sikkim.
38. The District Collector, South Sikkim.
39. The Superintendent of Police, North – Member, Special Task (POSCO Act).
40. The Superintendent of Police, East – Member, Special Task (POSCO Act).
41. The Superintendent of Police, South – Member, Special Task (POSCO Act).
42. The Superintendent of Police, West – Member, Special Task (POSCO Act).
43. The Special Secretary (Confdl), Home Department, Government of Sikkim for publication in the Government Gazette.
44. Mr. Prosenjit Manna, Additional Registrar-cum-PPS, High Court of Sikkim, Gangtok.
45. The President, Bar Association of Sikkim.
46. The President, Namchi Bar Association, South Sikkim.
47. The PA to Registrar General, High Court of Sikkim, Gangtok.
48. The PA to Registrar, High Court of Sikkim, Gangtok.
49. The Computer Cell, High Court of Sikkim.
50. Notice Board.
51. Guard File.
52. File.


- 05.09.18
REGISTRAR